

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2696/2014

New Delhi this the 11th day of May, 2016

HON'BLE MRS. JASMINE AHMED, MEMBER (J)

SH. KULJEET SINGH
S/O LATE SH. INDERJEET SINGH
R/O 49, SAWAN PARK EXTENSION,
ASHOK VIHAR, PHASE-3,
DELHI - 110052. ... Applicant

Versus.

DELHI DEVELOPMENT AUTHORITY
THROUGH its VICE CHAIRMAN
VIKAS SADAN, NEW DELHI.

(By Advocates: Sh. S. M. Zulfiqar Alam)

... Respondents

ORDER (ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

On perusal of the order sheets it is found that none has appeared on behalf of the applicant on several occasions after filing of the OA.

2. Accordingly, OA is dismissed in default and for non-prosecution. No costs.

**(Jasmine Ahmed)
Member (J)**

/neha/